

RAJYA SABHA

Wednesday, the 16th December, 1992/
25th Agrahayana, 1914 (Saka)

The House met at eleven of the clock,
Mr. Chairman in the Chair.

OBITUARY REFERENCE

MR CHAIRMAN: Hon. Members, I refer with profound sorrow to the passing away of Shri Nuthalapati Joseph, a former Member of the Rajya Sabha, on the 21st November, 1992 at the age of 77 years.

Born at Chirala Taluq in Prakasam District of Andhra Pradesh, Shri Joseph had his education at Guntur. Shri Joseph joined the freedom movement when he was still in his teens and took active part in the boycott of the Simon Commission. He participated in the Quit India Movement in 1942 and underwent imprisonment.

A veteran social and trade union leader, Shri Joseph was deeply involved with the problems of backward communities and worked tirelessly to ameliorate their condition. He fought against the scourge of untouchability. Shri Joseph was closely associated with several organisations for the welfare of the weaker sections of the society. Shri Joseph represented the State of Andhra Pradesh in the Rajya Sabha for a period of two years, having been elected in March, 1972.

We deeply mourn the passing away of Shri Nuthalapati Joseph.

I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for
one minute)

MR CHAIRMAN: Secretary-General will convey to the members of the bereaved family our sense of profound sorrow and deep sympathy.

SUSPENSION OF QUESTION HOUR

श्री संघ प्रिय गौतम: लोकतंत्र के हथारों गद्दी
छेड़ें.....(व्यवधान).....

MR. CHAIRMAN: Let us follow the basic procedure...(Interruptions.) Let us follow the basic procedure... (Interruptions).

SHRI SUBRAMANIAN SWAMY: I am on a point of order...(Interruptions) When the Chief Ministers have been removed for being members of the RSS, how are the Members of Parliament who are members of the RSS in this House? They should be evicted from the House... (Interruptions)

MR. CHAIRMAN: I have requested several Members including the Members of the Opposition parties...(Interruptions)

SHRI DIPEN GHOSE: We want the business to go on...(Interruptions)

MR. CHAIRMAN: I have requested several Members including the Members of the Opposition parties...(Interruptions) I suspend the Question Hour and you have the discussion...(Interruptions) They should permit me to allow this... (Interruptions)

SHRI SUBRAMANIAN SWAMY: Name them and evict them... (Interruptions)

SHRI V. NARAYANASAMY: Let us have the Question Hours... (Interruptions)

MR. CHAIRMAN: I suspend the Question Hour in response to various moves... (Interruptions) I should inform the Leader of the Opposition... (Interruptions) I want to talk to the Leader of the Opposition... (Interruptions) You people have sent proposals ... (Interruptions)

SHRI YASWANT SINHA: Mr. Chairman, Sir, we have moved...(Interruptions)... Mr. Chairman, Sir we have moved a resolution for the suspension of the Question Hour... (Interruptions)...

MR. CHAIRMAN: I adjourn the House until 11.30 AM.

The House then adjourned at six minutes past eleven of the clock.

WRITTEN ANSWERS TO QUESTIONS

later-continental Projects of Engineers India Limited

**320 (A). SHRI V. NARAYANASAMY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Engineers India Limited is planning intercontinental projects for execution in the coming year; and

(b) if so, what are the countries in which these project are likely to be executed?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b) M/s. Engineers India Limited currently have consultancy/engineering assignments in Iran and Algeria. They are also seeking business opportunities in Malaysia, Saudi Arabia, Kuwait, Baharain and Abu Dhabi in addition to the above countries.

Funding arrangements for suburban Commuter Rail Projects in Bombay

*321. SHRIMATI CHANDRIKA ABHINANDAN JAIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether any agreement between Government and IRCON (Indian Railway Construction Company) has been proposed by Railways for funding of the Suburban Railway Project in Bombay;

(b) whether the proposal has been approved by Government; and

(c) if so, what are the details thereof?

Previously starred Question 341 transferred from 17 the December, 1992.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c) The proposal for commercial exploitation of air space over railway land for funding Railway Projects, in collaboration with Indian Railway Construction Company and Bombay Metropolitan Region Development Authority, is in conceptual stage.

Import and Sale of Ginseng Formulation as an Ayurvedic product

*322. SHRI N.E. BALARAM: SHRI GAYA SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Drug Controller of Indian and Government have decided to allow import and sale of Ginseng formulations as an ayurvedic product in the domestic market;

(b) if so, whether it is also a fact that the prominent Indian Doctors have warned of adverse side-effects from longterm use of this medicine; and

(c) if so, what are the details thereof and Government's reaction thereto?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI M.L. FOTEDAR): (a) The Drugs Controller (India) has, on the advice of the Ayurvedic Adviser, allowed the import of Ginseng as raw material for manufacture of Ayurvedic formulations.

(b) No such reports have come to Government's notice.

(c) Does not arise.

वन क्षेत्रों में सड़कें

*323. श्री राधाकिशन मालवीय: क्या पर्यावरण और वन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या मध्य प्रदेश में वन क्षेत्रों से होकर जाने वाली नई सड़कों के निर्माण कार्य में वहां के वन विभाग द्वारा भूमि अंतरित न किये जाने के कारण बाधा आ रही है;

(ख) क्या यह भी सच है कि इनमें से अधिकांश